

FMR – 2

Quarterly Report on Frauds Outstanding

(Vide Paragraph 4.1)

Name of the bank _____

Report for the quarter ended _____

Domestic Overseas

Part – A: Frauds Outstanding

(Amount in Rs. lakh)

| Category | Cases outstanding as at the end of the previous quarter | | New cases reported during the current quarter | | Cases closed during the current quarter | | Cases outstanding as at the end of the quarter | | Total amount recovered | Provision held for cases outstanding as at the end of the Qtr. | Amount Recovered during the current Qtr. | Amount Written off during the current quarter |
|----------|---|--------|---|--------|---|--------|--|-------------------|------------------------|--|--|---|
| | No. | Amount | No. | Amount | No. | Amount | No. (2+4-6) | Amount (3+5-7) | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| Cash | | | | | | | | | | | | |
| Deposits | | | | | | | | | | | | |
| Savings | | | | | | | | | | | | |
| Current | | | | | | | | | | | | |
| Term | | | | | | | | | | | | |

| Category | Cases outstanding as at the end of the previous quarter | | New cases reported during the current quarter | | Cases closed during the current quarter | | Cases outstanding as at the end of the quarter | | Total amount recovered | Provision held for cases outstanding as at the end of the Qtr. | Amount Recovered during the current Qtr. | Amount Written off during the current quarter |
|---|---|--------|---|--------|---|--------|--|-------------------|------------------------|--|--|---|
| | No. | Amount | No. | Amount | No. | Amount | No. (2+4-6) | Amount (3+5-7) | Amount | Amount | Amount | Amount |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| Non-resident accounts | | | | | | | | | | | | |
| Advances Cash credit Term Loans Bills Others | | | | | | | | | | | | |
| Foreign exchange transactions | | | | | | | | | | | | |
| Inter-branch accounts | | | | | | | | | | | | |
| Cheques/Demand drafts, etc. | | | | | | | | | | | | |
| Clearing, etc., accounts | | | | | | | | | | | | |
| Off-balance sheet Letters of credit Guarantees Co-acceptance Others | | | | | | | | | | | | |

| Category | Cases outstanding as at the end of the previous quarter | | New cases reported during the current quarter | | Cases closed during the current quarter | | Cases outstanding as at the end of the quarter | | Total amount recovered | Provision held for cases outstanding as at the end of the Qtr. | Amount Recovered during the current Qtr. | Amount Written off during the current quarter |
|---------------------------------------|---|--------|---|--------|---|--------|--|-------------------|------------------------|--|--|---|
| | No. | Amount | No. | Amount | No. | Amount | No. (2+4-6) | Amount (3+5-7) | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| Card / Internet - (i) Credit Cards | | | | | | | | | | | | |
| (ii) ATM/Debit Cards | | | | | | | | | | | | |
| (iii) Internet Banking | | | | | | | | | | | | |
| (iv) Others | | | | | | | | | | | | |
| Total | | | | | | | | | | | | |

Note: For Indian banks with overseas offices/branches, the above figures relate to the domestic position. The figures in respect of overseas branches/offices may be shown in a separate sheet in the same format as above.

Part – B: Category-wise classification of frauds reported during the quarter _____

Name of the bank _____

| Category | Misappropriation and criminal breach of trust | | Fraudulent encashment/ manipulation of books of account and conversion of property | | Unauthorised credit facility extended for illegal gratification | | Negligence and cash shortages | | Cheating and forgery | | Irregularities in foreign exchange transactions | | Others | | Total | |
|---|---|------|--|------|---|------|-------------------------------|------|----------------------|------|---|------|--------|------|-------|------|
| | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. |
| Less than Rs. 1 lakh | | | | | | | | | | | | | | | | |
| Rs. 1 lakh and above but less than Rs. 100 lakh | | | | | | | | | | | | | | | | |
| Rs. 100 lakh and above | | | | | | | | | | | | | | | | |
| Total | | | | | | | | | | | | | | | | |

Part – C: Perpetrator-wise classification of frauds reported during the quarter

Name of the bank _____

| Category | Staff | | Customers | | Outsiders | | Staff and Customers | | Staff and Outsiders | | Customers and Outsiders | | Staff, Customers and Outsiders | | Total | |
|---|-------|------|-----------|------|-----------|------|---------------------|------|---------------------|------|-------------------------|------|--------------------------------|------|-------|------|
| | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. | No. | Amt. |
| Less than Rs. 1 lakh | | | | | | | | | | | | | | | | |
| Rs. 1 lakh and above but less than Rs. 100 lakh | | | | | | | | | | | | | | | | |
| Rs. 100 lakh and above | | | | | | | | | | | | | | | | |
| Total | | | | | | | | | | | | | | | | |

Note: 1. The above category-wise classification is mostly based on various provisions of the Indian Penal Code.

2. All amounts may be furnished in Rs. lakh up to two decimals.

Certificate

Certified that all frauds of Rs. 1 lakh and above reported to the Reserve Bank during the last quarter have also been reported to the bank's Board and have been incorporated in Part A (Columns 4 and 5) and Parts B and C above.

Signature:
Name and Designation:

Place:
Date: